

## Annexure 1

Name of the corporate Debtor: Reliance Communications Infrastructure Limited

Date of Commencement of CIRP: September 25, 2019

List of creditors as on: December 11, 2023

## List of secured financial creditors belonging to any class of creditors

(Amount in INR)

S.No.	Name of creditor	Date of Receipt	Details of Claim received		Nature of Claim	Details of Claim Admitted		Whether related party?	Amount of Contingent Claim	Amount of any mutual dues,	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
			Amount Claimed	Amount of Claim Admitted		Amount covered by security interest	Amount covered by Guarantee						
1	STATE BANK OF INDIA	22-Oct-19	39,005,250,039.16	39,005,250,039.16	FINANCIAL CREDITOR	-	39,005,250,039.16	NO	-	-	-	-	-
2	CHINA DEVELOPMENT BANK	12-Oct-19	40,909,672,778.66	40,909,672,778.66	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
3	EXPORT IMPORT BANK OF CHINA	12-Oct-19	35,394,868,080.37	35,394,868,080.37	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
4	MADISON PACIFIC TRUST LIMITED	12-Oct-19	24,679,585,884.34	24,679,585,884.34	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
5	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RCOM ECB)	13-Oct-19	16,441,872,928.97	16,441,872,928.97	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
6	ACRE - 67 - TRUST (CREDIT AGRICOLE)	12-Oct-19	2,845,889,447.12	2,845,889,447.12	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
7	CORPORATION BANK	16-Nov-19	9,538,580,801.43	4,758,941,698.62	FINANCIAL CREDITOR	-	3,252,335,838.00	NO	-	-	4,779,639,102.81	-	-
8	DENA BANK (NOW BOB)	5-Oct-19	3,388,762,125.54	3,388,762,125.54	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
9	IFCI LIMITED	1-May-20	3,313,484,941.00	3,313,484,941.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
10	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED	21-Feb-20	3,457,269,601.03	3,457,269,601.03	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
11	INDIAN OVERSEAS BANK	21-Nov-19	1,951,826,912.00	1,951,826,912.00	FINANCIAL CREDITOR	-	1,951,826,912.00	NO	-	-	-	-	-
12	LIFE INSURANCE CORPORATION OF INDIA	10-Dec-19	49,772,929,575.00	49,772,929,575.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
13	PUNJAB NATIONAL BANK	19-Oct-19	13,837,681,326.00	13,659,614,556.48	FINANCIAL CREDITOR	-	-	NO	-	-	178,066,769.52	-	-
14	ORIENTAL BANK OF COMMERCE	21-Nov-19	5,509,532,495.99	5,306,340,792.82	FINANCIAL CREDITOR	-	5,306,340,792.82	NO	-	-	203,191,703.17	-	-
15	CANARA BANK	11-Oct-19	10,147,271,528.20	9,746,593,463.21	FINANCIAL CREDITOR	-	9,746,593,463.21	NO	-	-	400,678,064.99	-	-
16	SYNDICATE BANK	11-Oct-19	6,423,617,993.73	6,423,617,993.73	FINANCIAL CREDITOR	-	7,116,417,993.73	NO	-	-	-	-	-
17	IDBI BANK LIMITED	10-Oct-19	14,498,250,306.54	14,498,250,306.54	FINANCIAL CREDITOR	-	14,498,250,306.54	NO	-	-	-	-	-
18	ACRE - 144 - Trust (RCOM & RITL INR FACILITY)	11-Oct-19	2,528,737,128.00	2,528,737,128.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
19	UCO BANK	5-Oct-19	10,115,942,539.00	10,115,942,539.00	FINANCIAL CREDITOR	-	10,115,942,539.00	NO	-	-	-	-	-
20	SC LOWY (RITL ECB)	11-Jun-20	33,647,025,133.58	33,647,025,133.58	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
21	VIIAYA BANK (NOW BOB)	9-Oct-19	1,038,415,948.00	1,038,415,948.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
22	SHUBH HOLDINGS PTE LTD.	14-Oct-19	32,046,525,711.48	32,029,007,004.45	FINANCIAL CREDITOR	-	-	NO	-	-	17,518,707.02	-	-
23	UNION BANK OF INDIA	4-Oct-19	10,578,909,689.78	10,578,909,689.78	FINANCIAL CREDITOR	-	10,578,909,689.78	NO	-	-	-	-	-
24	DB (HK) - BURLINGTON LOAN MANAGEMENT DAC	14-Oct-19	2,191,195,723.39	2,176,596,801.46	FINANCIAL CREDITOR	-	-	NO	-	-	14,598,921.93	-	-
25	CENTRAL BANK OF INDIA	4-Feb-20	4,932,477,624.51	4,914,651,991.80	FINANCIAL CREDITOR	-	4,914,651,991.80	NO	-	-	17,825,632.71	-	-
26	ACRE - 41 - TRUST (DBS)	12-Oct-19	4,323,650,572.70	4,284,116,173.36	FINANCIAL CREDITOR	-	-	NO	-	-	39,534,399.34	-	-
27	DEUTSCHE BANK (LONDON)	14-Oct-19	6,944,207,904.72	6,932,528,766.47	FINANCIAL CREDITOR	-	-	NO	-	-	11,679,138.26	-	-
28	BANK OF BARODA	4-Oct-19	29,137,718,520.96	18,546,179,440.84	FINANCIAL CREDITOR	-	-	NO	-	-	10,591,539,080.12	-	-
29	BANK OF INDIA	14-Oct-19	10,884,024,375.00	10,618,524,375.00	FINANCIAL CREDITOR	-	10,618,524,375.00	NO	-	-	265,500,000.00	-	-
30	Punjab National Bank (erstwhile United Bank of India)	3-Aug-21	6,042,151,886.37	2,603,966,616.13	FINANCIAL CREDITOR	-	-	NO	-	-	3,438,185,270.24	-	-
	<b>Total</b>		<b>435,527,329,522.58</b>	<b>415,569,372,732.46</b>			<b>117,105,043,941.03</b>				<b>19,957,956,790.11</b>		

\*The aforesaid list includes the claims received till December 23, 2019 either through e-mail and / or physically.

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations").

2) Amount verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other documents as per requirements of the CIRP Regulations.

3) Relevant information / clarification has been sought from respective financial creditors for amount pending verification owing to several reasons such as differential application of rate of interest / penal interest, other fees and expenses claimed, want of supporting documentation substantiating the claim filed by the financial creditor(s) etc.

4) Claim / Part of claim submitted by the financial creditors has been verified by the Resolution Professional ("RP") on the basis of:-

\*Legal opinion obtained from the legal advisor of IRP with respect to admissibility of claims filed by financial creditors of Reliance Communications Limited, Reliance Infratel Limited and Reliance Telecom Limited which have been provided security in form of charge over assets of the Corporate Debtor.

\*\*Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based facilities provided to Reliance Communications Limited, Reliance Infratel Limited and Reliance Telecom Limited which are also undergoing a Corporate Insolvency Resolution Process.

5) The claim received from Punjab National Bank (erstwhile United Bank of India) vide their claim form C dated August 3, 2021 although, received post 90 days from the insolvency commencement date, is admitted pursuant to the directions of Hon'ble NCLT Mumbai, condoning the delay in filing the claim, vide order dated September 6, 2023.